

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF THE MOBILESTORE SERVICES LIMITED

1.	Name of Corporate Debtor	M/s The Mobilestore Services Limited
2.	Date of Incorporation of corporate debtor	April 16, 2007
3.	Authority under which corporate debtor is incorporated/registered	Registrar of Companies, Mumbai.
4.	Corporate Identity Number/ Limited Liability Identity Number of corporate debtor	U74999MH2007PLC169998
5.	Address of the registered office and principal office (if any) of corporate debtor	Equinox Business Park, Building-b, 1st floor, Old Swan Mills Compound, L.B.S. Marg, Kurla West, Mumbai - 400070
6.	Date of closure of insolvency resolution process	February 23, 2019
7.	Liquidation commencement date of corporate debtor	November 14, 2019 (The liquidation order was pronounced by Hon'ble NCLT Mumbai Bench on October 1, 2019 but the intimation to the Liquidator is received on November 14, 2019)
8.	Name and registration number of the Insolvency Professional acting as Liquidator	Mr. Pranav Damania IBBI/IPA-001/IP-P00079/2017-18/10164
9.	Address and email of the Liquidator, as registered with the Board	Address :- 407, Sanjar Enclave, Above Mahindra Showroom, Opposite To Milap Cinema, SV Road, Kandivali West Mumbai 400067 Email Id :- pranav@winadvisors.co.in
10.	Address and e-mail to be used for correspondence with the Liquidator	Address :- 407, Sanjar Enclave, Above Mahindra Showroom, Opposite To Milap Cinema, SV Road, Kandivali West Mumbai 400067 Email Id :- pranav@winadvisors.co.in
11.	Last date for submission of claims	December 14, 2019

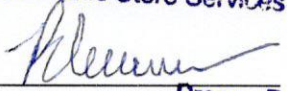
Notice is hereby given that the National Company Law Tribunal Mumbai Bench has ordered the commencement of liquidation of The Mobilestore Services Limited on November 14, 2019.

The stakeholders of The Mobilestore Services Limited are hereby called upon to submit their claims with proof on or before December 14, 2019 to the Liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties

The Mobile Store Services Limited


Mr. Pranav Damania
Liquidator for The Mobilestore Services Limited

Date: November 15, 2019

Place: Mumbai